



Government of Jammu & Kashmir
Planning, Development & Monitoring Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 31st of December, 2025

S.O. 330 .- In exercise of the powers conferred by sub-Section (1) of section 4 of the Collection of Statistics Act, 2008, the Government hereby appoint Joint Director (Survey), Directorate of Economics & Statistics, J&K as "Statistics Officer" for collection of statistics regarding Annual Survey of Industries (ASI) 2024-25 in the Union Territory of Jammu and Kashmir.

By order of the Government of Jammu & Kashmir.

(Dr. Ashish Chandra Verma), IAS
Financial Commissioner (ACS)

Planning Development & Monitoring Department

No. FD-HRM0EnS/37/2022(181842)

Dated: 31 - 12-2025

Copy to the:

1. Secretary, Ministry of Statistics and Programme Implementation/CSI, GoI for information.
2. All Administrative Secretaries, UT of J&K for information.
3. Director General of Police, J&K for information.
4. Principal Secretary to the Hon'ble Lieutenant Governor, UT of J&K for information.
5. Joint Secretary (JK&L), MHA GoI, New Delhi for information.
6. Director General, Economics & Statistics, J&K for information.
7. Director Information & PR, J&K for information.
8. Director, Archives Archaeology & Museum, J&K for information.
9. I/c Website, Planning Development & Monitoring Department for information & necessary action.
10. Joint Director (Survey), Directorate of Economics & Statistics, J&K for information and compliance.
11. PS to the Chief Secretary, UT of J&K for information of CS.
12. PS to the Additional Chief Secretary with Hon'ble Chief Minister (Hon'ble Minister I/c, PD&MD) for information of ACS.
13. PS to the Financial Commissioner (ACS), Planning Development & Monitoring Department for information of FC(ACS).
14. PS to the Commissioner / Secretary to the Govt, Industries and Commerce Department for information of the Commissioner/ Secretary.
15. Concerned file (E-181842).